

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

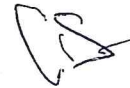
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/103/CAA /2017
PETITION NUMBER : CP/176/CAA /2017
NAME OF THE TRANSFEROR : C V SPINEERS PVT LTD
NAME OF THE TRANSFEROR : SRI PRIYALAKSHMI SPINNERS PVT LTD
NAME OF THE TRANSFERRE : UDUMALPET LAKSHMI SPINNERS PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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G. Siva Shankaran
S. Sathiyaganesan

Counsel for Petitioner



ORDER

Counsel for the Petitioner present and filed the petition. We admit the petition for hearing. Therefore, we order for publication of the notice in the same newspapers in which the earlier notice was published having not less than ten days before the next date of hearing. Put up on **05.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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